

[Translation]

Smuggling Across Indo-Bangladesh Border

9486. SHRI VILAS MUTTEMWAR:
SHRI K.V. THANKABALU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have advised the Government of West Bengal to stop issuing trade licences within 15 km of the Indo-Bangladesh border and exercise stricter control and vigilance on the existing traders in order to arrest the growth of smuggling across the border as reported in Sunday Mail dated February 9-15, 1992;

(b) if so, the details thereof;

(c) whether the Government propose to provide a security belt in 5 to 10 km area of the Indo-Bangladesh border to check infiltration and legal trade; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) No, Sir.

(b) Question does not arise.

(c) and (d). Keeping all aspect of the problem in view, the proposal does not seem to be feasible

[English]

Modernisation of Slaughter House

9487. SHRI M.G. REDDY:
KUMARI KUDUMULA
PADAMASREE:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the proposal sent by Andhra Pradesh Meat Corporation to modernise slaughter house is under active consideration of the Union Government;

(b) if so, the details thereof; and

(c) the time by which the clearance is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Yes, Sir.

(b) The Project seeks to provide safe and hygienic meat to the consumers, facilities for lairage, ante-mortem and post-mortem examination of animals, humane slaughtering and utilisation of animal by-products at an estimated cost of Rs. 1100 lakhs.

(c) The Project can be sanctioned only after the proposed scheme for this purpose in the Eighth Plan is approved by the competent authority.

Escape of Dreaded Criminals from Police Lok-up in Delhi

9488. SHRI MADAN LAL KHURANA:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some dreaded criminals escaped from police-lock-up in Delhi recently;

(b) if so, the details thereof;

(c) whether and inquiry has been conducted in this regard;

(d) if so, the details and the outcome thereof;

(e) the action taken/being taken against the erring officials; and

(f) the measures being taken to prevent the recurrence of such incident in future?